

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-2414/ND/2019
IA/2806/2020

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

...Applicant

Vs

Stockflow Express Pvt Ltd

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 29.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Alok Kaushik IRP, Adv. Kumar Sumit, Adv. Chirag Gupta

For the Respondent

: Mr. Dipender Chauhan for R-5

ORDER

IA/2806/2020:-

The present application has been filed on behalf of IRP and submitted the proof of fee paid. **The same is taken on record.**

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-2414/ND/2019
IA/2895/2020

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

....Applicant

Vs

Stockflow Express Pvt Ltd

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 29.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Alok Kaushik IRP, Adv. Kumar Sumit, Adv. Chirag Gupta

For the Respondent

:

ORDER

IA/2895/2020:-

The present application has been filed on behalf of IRP for early hearing of CA 1423/2020 under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016.

We have heard Mr. Alok Kaushik, IRP as well as Depender Chauhan for R-5.

Considering the submission made on behalf of IRP as well R-5. Let the IA/1423/2020 be listed for early hearing. List the case on 07.08.2020.



With this order, the present IA/2895/2020 stands disposed off.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)